

**GOVERNMENT OF INDIA  
MINISTRY OF CIVIL AVIATION  
RAJYA SABHA  
UNSTARRED QUESTION NO : 512  
(TO BE ANSWERED ON THE 12<sup>th</sup> December 2022)**

**MANAGEMENT OF AIR TRAFFIC IN ODISHA DURING HWC, 2023**

512. DR. SASMIT PATRA

Will the Minister of CIVIL AVIATION be pleased to state:-

- (a) the details of the preparations that Government has undertaken to support the inflow and outflow of air traffic for the Hockey World Cup (HWC) 2023 in the State of Odisha;
- (b) the number of additional flights expected to be added to the State in this regard;
- (c) the details of the preparedness of the Rourkela Airport for the incoming and outgoing air traffic for this event at Rourkela, Sundargarh;
- (d) whether the Jharsuguda Airport is going to assist and support the incoming and outgoing air traffic for this event in the Sundargarh district; and
- (e) any additional preparations being undertaken by Government for this event?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION

(GEN. (DR) V. K. SINGH (RETD))

(a) Airports Authority of India (AAI) owns and manages two Airports namely Bhubaneswar & Jharsuguda, in the State of Odisha. The facilities available at these Airports to support the inflow and outflow of air traffic, includes as under:

Bhubaneswar airport:

- i) Airport is equipped for operation of upto Code C type of Aircraft.
- ii) The airport is 24 hours operational.
- iii) Seating arrangements in Terminal have been increased
- iv) Sufficient parking bays with night parking facilities are available for Aircraft.
- v) Sufficient car parking is available on the city-side.

Jharsuguda Airport:

- i) Airport is equipped for operation of upto Code C type of aircraft.
- ii) Adequate manpower is available for two shifts operation.
- iii) Seating arrangements in Terminal have been increased

iv) Two nos. of parking bays with night parking as well as night landing facilities available.

v) Availability of car park area to accommodate approx. 250-350 number of cars.

(b): After the repeal of the Air Corporation Act in March 1994, the Indian domestic aviation market has been deregulated. Consequently, airlines are free to induct capacity with any aircraft type for selecting whatever markets and networks they wish to operate across the country. Thus, it is up to the airlines to provide air services to specific places depending upon the traffic demand and their commercial viability, in compliance with the extant guidelines in this regard.

However, the Ministry of Civil Aviation has requested all the scheduled domestic airlines to favourably consider enhancing connectivity to VSS Airport, Jharsuguda in view of the upcoming FIH Hockey Men's World Cup, 2023.

(c): At present, the Rourkela Airport is licensed under public use category for Aerodrome reference code 2B in day VFR (Visual Reference Rules) operations.

(d): Jharsuguda Airport is owned by Airports Authority of India, and falls under the served category. The airport is presently connected to cities of Bhubaneswar, Kolkata and Delhi.

(e) AAI takes up the beautification of Terminal Building and Air-side keeping in view of the events of national & international importance, in coordination with District Administration concerned.

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